# DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

## Thursday, 01<sup>st</sup> September, 2011/16 Bhadrapada, 1933 (Saka) 2.00 PM

- 1. **Question Hour:** Starred Questions as shown in the separate list to be asked and answered.
- 2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:
  - 1. Shri Veer Singh Dhingan
  - 2. Shri Anil Jha
  - 3. Shri Praduymn Rajput
  - 4. Shri O.P.Babbar
  - 5. Shri Jai Bhagwan Aggarwal
- 6. Shri Mohan Singh Bisht
- 7. Shri Kulwant Rana
- 8. Shri A. Dayanand Chandela A.
- 9. Ch. Surender Kumar
- 10. Shri Devender Yadav

## 3. Presentation of Report:

Shri Harsharan Singh Balli

Shri Naseeb Singh

to present the Second Report of Government Assurance Committee.

#### 4. Adoption of Report:

Shri Kanwar Karan Singh

Dr. Jagdish Mukhi to move the following motion:

"That this House agrees with the First Report of Rules Committee presented on 30<sup>th</sup> August, 2011."

### 5. Papers to be laid on the Table:

- 1. Smt. Sheila Dikshit, Chief Minister to lay the the copies of the following notification:
  - I. No.F.10(12)/Fin(Rev-I)2010-11/DSII/111 dated 21.03.2011 regarding Delhi Excise (Amendment)Rules, 2010.
  - II. No.F14(1)/LA-2011/ulaw/91 dated 28.03.2011 regarding The Delhi Value Added Tax (Amendment)Act, 2011 (Delhi Act 03 of 2011)
  - III. No.F3(51)/Fin.(Rev-I)/2010-11/ASF/12 dated 01.04.2011 regarding Amendment in the First Schedule and Third Schedule to appended to the Delhi Value Added Tax Act 2004.
  - IV. No.F.3(01)/Fin.(Rev-I)/2011-12/DSII/138 dated 07.04.2011 regarding DVAT (Amendment)Rules 2011.Form DVAT 16.
  - V. No.F.10(08)Fin.(Rev-I)/2010-11/DS-II/247 dated 07.06.2011 regarding Delhi Excise (Second Amendment) Excise Rules 2011, Insertion of new Chapter X Amendment Delhi Excise Rules 2010.
  - VI. F.3(11)/Fin(Rev-I)/2011-12/DSII/313 dated 21.06.2011 regarding First and Third Schedules appended to the DVAT Act. for Suiting and handloom furnishings.

## 2. Shri Arvinder Singh Lovely, Minister of Transport to lay the copies

of the following reports:

- I. Separate Audit Report of Delhi Transport Corporation for the year 2009-10 along with Delay & Review Statement (English & Hindi version).
- II. Audit Report of DTC Employees Provident Fund Trust for the year 2008-09 (English & Hindi version).
- III. Annual Accounts of Delhi Transport Corporation for the year 2009-10 (English & Hindi version).
- **3. Shri Haroon Yusuf, Minister of Food & Civil Supplies** to lay the copies of the following notification:

No.F.8/18/MWM/Legal/Part-III/7436, dated 31.03.2011 regarding the Delhi Legal Metrology (Enforcement) Rules, 2011(English & Hindi version).

6. Introduction of Bill:

Smt. Sheila Dikshit, Chief Minister to introduce 'The Delhi Value Added Tax (Second Amendment) Bill, 2011' (Bill No. 7 of 2011) with the leave of the House.

# 7. Consideration and passing of Bill:-

Smt. Sheila Dikshit, Chief Minister to move that 'The Code of Criminal Procedure (Delhi Amendment) Bill, 2011' introduced on 30<sup>th</sup> August, 2011 be taken into consideration.

Also to move that the bill may be passed.

#### 8. Short Duration Discussion:

Shri Rajesh Lilothia Ch. Anil Kumar Shri Arvinder Singh Lovely

to initiate discussion on improvement of environment of Delhi.

Delhi P.N. Mishra 01<sup>st</sup> Septemb 2011 Secretary